NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2016

NAME OF THE PETITIONER(S)

: John S. Dorai

NAME OF THE RESPONDENT(S)

: M/S The Church of South India Trust Association & others

SECTION

: 241

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

P.H. Avvindh Pandian Coursel Level 7. v.P. Jaiv, L. Sr. Counsel for Shailo Cailibe

(2) J. Jayendrakvishran Coursel for R, to R14 R. Padmenelher A/R

1 Joli

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for respondents has filed one copy of the judgement passed by the Hon'ble High Court of Madras. The same is taken on record. Counsel for respondents prayed time for arguments in relation to the further proceedings in the matter. Time extended at request. Put up on 05.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)